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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/85/2017
NAME OF THE RESPONDENT(S) : D3R GATEWAY LOGISTICS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. Sarath babu for RoC, Chennai	Counsel for Respondent.	B. Sarath babu
2.	S. A. DASANADIRU	Counsel for Applicant.	S. A. DASANADIRU

ORDER

Counsel for the Applicant present. Mr. B. Sarath Babu, Counsel for RoC also present.
RoC has filed the report. Heard. **Reserved for orders.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)